

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 772/MP/2025

Subject : Petition under Sections 66 and 79 of the Electricity Act, 2003 read-with Regulations 54, 55 and 56 of the CERC (Power Market) Regulations 2021 seeking enhancement of block-bid size up to 350 MW for Hydro Pumped Storage Plant in the Day-Ahead Market (DAM).

Petitioner : Greenko AP01 IREP (Pinnapuram Pumped Storage Project)

Respondents : Indian Energy Exchange and Ors.

Date of Hearing : **15.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Hemant Singh, Advocate, Greenko
Shri Lakhyajit Singh, Advocate, Greenko
Ms. Lavanya Panwar, Advocate, Greenko
Ms. Sindhuja Rastogi, Advocate, Greenko
Shri Gajendra Sinha, NLDC
Ms. Himani Dutta, NLDC
Shri Debajyoti Majumdar, NLDC
Shri Saurabh Srivastava, IEX
Shri Gaurav Mehashwari, IEX

Record of Proceedings

At the outset, in response to the Commission's specific observation that the Respondent, NLDC, has not yet filed its views in the matter, the representative of NLDC requested three weeks to file a reply. Accordingly, the Respondent, NLDC, was permitted to file its reply within three weeks with a copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter.

2. The Petition will be listed for hearing on **26.2.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

